

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
AHMEDABAD**

REGIONAL BENCH, COURT NO. 2

CUSTOMS APPEAL NO. 11851 OF 2013

(Arising out of Notification OIO-35/COMMR/SURAT-II/2013 Dated- 06/03/2013 passed by Commissioner of Central Excise, CUSTOMS (Adjudication)-SURAT-II)

VIRAL TEXTILES

24, Gheewala Estate,
Dhankuber Ind Society, Ved Road,
Surat, Gujarat

Appellant

Vs.

**COMMISSIONER OF CENTRAL EXCISE AND
SERVICE TAX-SURAT-II**

New C.Ex Building...Opp. Gandhi Baug,
Chowk Bazar, Surat, Gujarat-395001

Respondent

Appearance:

Shri Nirav Shah, Advocate for the Appellant

Shri Prashant Tripathi, Superintendent (AR) for the Respondent

CORAM: HON'BLE MR. SOMESH ARORA, MEMBER (JUDICIAL)

Date of Hearing : 04.10.2024

Date of Decision : 04.10.2024

The appeal is disposed of. For order, see order of date in Customs
Appeal No. 11695 of 2013.

**(SOMESH ARORA)
MEMBER (JUDICIAL)**

Dharmi